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 Separate paging is given to this Part, in order that it may be filed as a separate compilation.

PART IV.

Regulations, Orders, Notifications and Rules, of the Government of India, of the Government of Bihar, and of the High Court. Papers extracted from the *Gazette of India* and Provincial Gazettes. Orders of Commandants of Volunteers Corps.

HOME, REVENUE AND FINANCE DEPARTMENTS.

NOTIFICATIONS.

The 26th April 1939.

No. 3111-A.—The following notification, issued by the Government of India in the Home Department is republished for general information.

By order of the Governor,

M. K. VELLODI,

Chief Secretary to Government.

POLICE.

The 29th November 1938.

No. 106/1/37.—In exercise of the powers conferred by section 17 of the Indian Arms Act, 1878 (XI of 1878), the Central Government is pleased to direct that the following further amendment shall be made in the Indian Arms Rules, 1924, namely :—

In the "Form for renewal of the Licence" annexed to Forms XI and XII of the Forms set out in Schedule VIII to the said Rules, for the words "Secretary to the

Central Government", the words "signature of renewing authority" shall be substituted.

F. H. PUCKLE,

Secy. to the Govt. of India.

The 26th April 1939.

No. 3112-A.—The following notification issued by the Government of India in the Home Department is republished for general information.

M. K. VELLODI,

Chief Secretary to Government.

JUDICIAL.

New Delhi, the 23rd December 1938.

No. 267/37.—In exercise of the powers conferred by sub-section (1) of section 124 of the Government of India Act, 1935, the Governor General in Council is pleased, with effect from the 1st April 1938, to entrust to Provincial Governments, with their consent, the functions of the Central Government under sections 138 and 139 of the Negotiable Instruments Act, 1881 (XXVI of 1881).

C. J. W. LILLIE,

For Secy. to the Govt. of India.

LAW, COMMERCE AND LABOUR DEPARTMENT.

NOTIFICATIONS.

The 24th April 1939.

No. 2885—J.-11/39-Com.—The following notification, issued by the Government of India in the Department of Commerce, is republished for general information.

By order of the Governor,

C. G. NAIR,

Secretary to Government.

REGISTRATION OF ACCOUNTANTS.

New Delhi, the 1st April 1939.

No. 2-A. (4)/39.—The names of persons who were enrolled on the Register of Accountants and of those who were included in the List of Approved Accountants during the period from the 2nd July to the 31st December 1938 are hereby notified for general information:—

LIST A.

Persons enrolled on the Register of Accountants.

* Indicates the names of those Accountants who do not hold Auditor's Certificates.

NOTE (i).—The date within brackets against a name is the date on which the Auditor's Certificate was originally granted.

NOTE (ii).—All accountants in the list whose names are not marked with (*) hold Auditor's Certificates valid until the 30th day of June 1939.

NOTE (iii).—The figure in the beginning of each name indicates the Enrolment number of the Accountant.

763. Ashar, Girdharlal Popat, G.D.A., Travelling Auditor, Ballarpur Collieries, Ballarpur, district Chanda (C. P.). (4-8-38).

762. Bhagvat, Moreshwar Nilkanth, G.D.A., Messrs. Talekar and Bhagvat, Dinkara Buildings, Burn Bastion Road, Delhi. (1-8-38).

764. Bhattacharyya, Anil Bandhu, B.A., A.S.A.A., Messrs. Bose, Batty and Company, 1-B, Old Post Office Street, Calcutta. (16-8-38).

773. Bose Radha Bhusan, M.A., B.Sc., B. Com., A.S.A.A., A-3, Clive Buildings, 8, Clive Street, Calcutta. (23-11-38).

775. Datta, Jyotis Chandra, A.C.A., 121, Rashbehari Avenue, Calcutta. (23-11-38).

769. Desai, Mahendra Jamiatram, B.A., LL.B., Messrs. "Lakhia Desai and Company," Chaturbhuj Bhuvan, Gandhi Road, Ahmedabad. (6-9-38).

771. Deshpande, Anant Venkatesh, A.S.A.A., Reay House, Hornby Road, Bombay. (1-10-38).

769. Doodhmal, Rusi Cooverji, Empire Terrace, Lamington Road, Grant Road, Bombay. (18-7-38).

767. Kapur, Arjan Das, Messrs. A.D. Kapur and Company, 115, Chandni-chowk, Delhi. (26-8-38).

760. Khanna, Kala Ram, Messrs. Mehra Khanna and Company, Partap Building, 21, Chamberlain Road, Lahore. (29-7-38).

761. Lakshmaiah, Chimakurti Venkata, Agraharam, Guntur. (1-8-38).

757. Mathur, Jagdish Chandra, 1003, Egerton Road, Delhi. (11-7-38).

781. Mellegatti, Gopal Krishna Venkatesh, B.A., Messrs. G.V. Mellegatti & Co., 304, Girgaon Road, 5th Floor, Thakurdwar, Bombay, 2. (28-12-38).

780. *Nathan, Benson, 752, Daisy Street, Cinnamon Town, Karachi (Sadar).

778. Nayar, Kolazhi Krishnan, Messrs. K. K. Nayar and Company, 18, Thambuchetty Road, Cox Town, Bangalore. (8-12-38).

768. Parekh, Chandrakant Vithaldas, 21, Phopalwadi, Bhuleshwar, Bombay No. 2. (6-9-38).

774. Parthasarathi, Negapatam Rengaswami Aiyangar, B.A., Messrs. Fraser and Ross, Chartered Accountants, 17, Armenian Street, Madras. (23-11-38).

777. Rajanna, Bodapati, 43-A, Nallathambi Mudali Street, Triplicane, Madras. (7-12-38).

758. Ramachandran, S., Messrs. Sastri and Shah, Oriental Buildings, Armenian Street, Madras. (16-7-38).

765. Ramdhyan, Badarinarayan Kalkunte, B.Sc., 575, Jume Jamshed Road, Bombay 19. (16-8-38).

766. Roy, Bhupendra Mohan, M.A., A.S.A.A., Connaught Circus, New Delhi. (19-8-38).

772. Roy, Bimala Prosad, B.A., B.L., P.-139, Janak Road, Kalighat, Calcutta. (29-10-38).

779. Roy, Rathindra Nath, B. Com., 11-A, Nandan Road, Bhawanipur, Calcutta. (14-12-38).
770. Sinharay, Ajit Mohan, B. Com., Messrs. B. Gupta and Company, 23, Strand Road, Calcutta. (1-10-38).
776. Sri Ramulu, Siddavaram Vasudevan, B. G. A., Power Press, Chickpet, Bangalore City. (5 12 38).
756. Venkataraman, Singanallur Venkatesa Iyer, Messrs. S. R. Batliboi and Company, Incorporated Accountants, 1-B, Old Post Office Street, Calcutta. (8-7-38).
3. Khandelwal, Hari Prasad, B. Com. (London), A.C.A., Messrs. H. P. Khandelwal and Co., Temple Chambers, 6, Old Post Office Street, Calcutta.
4. Malhotra, Puran Chand, A.S.A.A., Messrs. P. C. Malhotra and Co., 19, Dinga Singh Building, The Mall, Lahore.
5. Mukhopadhyay, Bhupendra Nath, B. Sc., G.D.A., Messrs. N. Sarkar and Co., 17, Mangoe Lane, Calcutta.
6. Ranjan, Nallam Chakarvarthi, G.D. A., 9/375, Variety Hall Road, Coimbatore.
7. Sankaran, G., G.D.A., Messrs. Rajamany & Sankaran, First Agraharam, Salem, South India.
8. Sivaram, Lakshmana, G.D.A., 36, Khansamettu Street, Madura.
9. Tannan, Bodh Raj, A.C.A., Messrs. Sharp and Tannan, Bank of Baroda Buildings, Apollo Street, Bombay.

LIST B.

Persons included in the List of Approved Accountants.

1. Bandyopadhyay, Sackindra Nath, M.A., B. Com., G.D.A., Messrs. Banerjea, Roy Choudhury and Co., 10, Old Post Office Street, Calcutta.
2. Goodwin, John Stanely, A.C.A., Messrs. Fraser and Ross, 17, Armenian Street, Madras.

H. DOW,

Secy. to the Govt. of India.